



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 11.08.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|----------------------|----------|---------|-------------------|--|
| CP 244/16 | TP 95/17 | Hearing | 433(e)7 433(f) | Luminous Power Technologies Pvt. Ltd. Vs ITI Ltd. |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|---------|---|------------------------|--|
| | Ratakonda RUKMANI MENON 9448467553 | Petitioner |  |
| | ARUN CHANDRAN KC 8606060427 | → |  |

Counsel for petitioner is present. She has filed fresh particulars of new IRP by name C.S. Ranjit Pandey. He is reported to be present in person today. Counsel for respondent is present. Again, he seeks two weeks' time to file objections.

List it on 28.08.2017.


MEMBER (J)


MEMBER (T)